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No.K.13033/01/2021-US.I Government of India Ministry of Law and Justice (Department of Justice)

Jaisalmer House, 26, Man Singh Road, NEW DELHI-110 011, dated 12th February, 2021.

NOTIFICATION

In exercise of the power conferred by clause (1) of Article 217 of the Constitution of India, the President is pleased to appoint Shri Justice Puligoru Venkata Sanjay Kumar, Judge of the Punjab and Haryana High Court, to be the Chief Justice of the Manipur High Court with effect from the date he assumes charge of his office.

(Rajinder Kashyap)

Joint Secretary to the Government of India

Tele: 2338 3037

To

The Manager, Government of India Press, Minto Road, New Delhi.

No. K.13033/01/2021-US.I

Dated 12.02.2021

Copy to:-

- 1 Shri Justice Puligoru Venkata Sanjay Kumar, Judge, Punjab & Haryana High Court, Chandigarh.
- 2 The Secretary to Governor, Punjab, Chandigarh.
- 3 The Secretary to Governor, Haryana, Chandigarh.
- 4 The Secretary to Chief Minister, Punjab, Chandigarh
- 5 The Secretary to Chief Minister, Haryana, Chandigarh
- 6 The Secretary to Chief Justice, Punjab and Haryana High Court, Chandigarh.
- 7 The Chief Secretary, Government of Punjab, Chandigarh.
- 8 The Chief Secretary, Government of Haryana, Chandigarh.
- 9 The Registrar General, Punjab and Haryana High Court, Chandigarh.
- 10 The Accountant General, Punjab, Chandigarh.
- 11 The Accountant General, Haryana, Chandigarh.
- 12 The Secretary to the Governor of Manipur, Imphal.
- 13 The Secretary to Chief Minister, Manipur, Imphal
- 14 The Secretary to Chief Justice, Manipur High Court, Imphal
- 15 The Chief Secretary, Government of Manipur, Imphal
- 16 The Registrar General, Manipur High Court, Imphal
- 17 The Accountant General, Manipur, Imphal
- 18 President's Secretariat, (CA.II Section), New Delhi.
- 19 PS to Principal Secretary to the Prime Minister, New Delhi.
- 20 Registrar (Conf.), O/o Chief Justice of India,5, Krishna Menon Marg, New Delhi.
- 2.1 PS to ML&J/PPS to Secretary (Justice)/JS(Appts.)/Director (Appts.)/SO (Appts.)
- Technical Director, NIC, Department of Justice, with a request to upload on the Website of the Department (www.doj.gov.in).

(Anvita Sinha) (Director (Appointments)

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